

PUBLIC ANNOUNCEMENT UNDER REGULATION 15 (1) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 ("SEBI (SAST) REGULATIONS, 2011")

OPEN OFFER FOR ACQUISITION OF 8,04,388 EQUITY SHARES FROM SHAREHOLDERS OF **M/S. SHASHANK TRADERS LIMITED** (HEREINAFTER REFERRED AS "**TARGET COMPANY**") HAVING ITS REGISTERED OFFICE AT K. L. GUPTA COMPLEX, NEW ROHTAK ROAD, SARAI ROHILLA, DELHI – 110 005; TEL: 011-43571045; AND FAX: 011-43571047 BY **MR. PRAVEEN JASWANTRAI JAIN** S/O MR. JASWANT RAI JAIN, RESIDING AT C-3/15, ASHOK VIHAR, PHASE II, NEW DELHI – 110 052 (HEREINAFTER REFERRED AS "**ACQUIRER**") PURSUANT TO AND IN ACCORDANCE WITH REGULATIONS 3(1) AND 4 OF SEBI (SAST) REGULATIONS, 2011.

This Public Announcement ("PA" / "Public Announcement") is being issued by Corporate Professionals Capital Private Limited ("Manager to the Offer") for and on behalf of the Acquirer to the equity shareholders of the Target Company ("Shareholders") pursuant to and in compliance with, amongst others, Regulation 3(1) and Regulation 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations").

1. OFFER DETAILS:

- **Size:** 804,388 Equity Shares constituting 26.00% of the present issued, subscribed and paid-up equity share capital of the Target Company.
- **Price/ consideration:** Rs. 10.50/- (Rupees Ten and Fifty Paise Only) for each Equity Share of the Target Company.
- **Mode of payment (cash/ security):** Cash
- **Type of offer (Triggered offer, voluntary offer/ competing offer etc):** Triggered Offer

2. TRANSACTION WHICH HAS TRIGGERED THE OPEN OFFER OBLIGATIONS (Underlying Transaction):

Details of underlying Transaction						
Type of Transaction (direct/ indirect)	Mode of Transaction (Agreement/ Allotment/ market purchase)	Shares / Voting Rights acquired/proposed to be acquired		Total Consideration for shares /Voting Rights (VR) acquired (Rs. In Lacs)	Mode of payment (Cash/ Securities)	Regulation which has triggered
		No.	% vis a vis total			



			Equity/ voting capital			
Direct	Share Purchase Agreement dated October 14, 2015	824,600	26.65%	86.58	Cash	Regulation 3(1) and 4 of SEBI (SAST) Regulations, 2011

3. ACQUIRER:

Details	Acquirer	Total
Name of Acquirer	Mr. Praveen Jaswantrao Jain	NA
Address	C-3/15, Ashok Vihar, Phase II, New Delhi 110052	NA
Name(s) of persons in control /promoters of acquirers	NA	NA
Name of the Group, if any, to which the Acquirer company belongs to	NA	NA
Pre Transaction shareholding - Number % of total share capital	Nil	NA
Proposed shareholding (*) after the acquisition of shares which triggered the Open Offer	824,600 Equity Shares 26.65% of the paid-up share capital of the Target Company.	824,600 Equity Shares 26.65% of the paid-up share capital of the Target Company
Any other Interest In TC	NA	

4. DETAILS OF SELLING SHAREHOLDERS:

Name	Part of Promoter/ promoter group (Yes/ No)	Details of shares/ voting rights held by the selling shareholders			
		Pre Transaction		Post Transaction	
		Number	%	Number	%
M/s. K.K. Modi Investment and Financial Services Private Limited	Yes	824,600	26.65	Nil	N.A
Total		824,600	26.65	Nil	Nil



5. TARGET COMPANY:

Name : M/s. Shashank Traders Limited
CIN : L52110DL1985PLC021076
Exchange where listed : CSE and DSE (*)
Registered Office : 9929, K. L. GUPTA COMPLEX, NEW ROHTAK ROAD, SARAI
ROHILLA, DELHI – 110 005
(*) Recognition withdrawn vide SEBI order dated November
19, 2014.

6. OTHER DETAILS:

- The Detailed Public Statement pursuant to this Public Announcement and which carries all such other information of the offer including the detailed information on the offer price, detailed information on the Acquirer, detailed information on the Target Company, detailed reasons for the offer, statutory approvals for the offer, delisting option, details of financial arrangement, other terms of the offer, conditions to the offer etc. shall be published in all editions of any one English national daily newspaper with wide circulation, any one Hindi national daily newspaper with wide circulation, any one Bengali daily newspaper with wide circulation and as the registered office of the Company is situated in Delhi and the local language is Hindi only. The Detailed Public Statement shall be published on or before October 21, 2015.
- The Acquirer undertakes that it is aware of and shall comply with all obligations under the SEBI (SAST) Regulations, 2011.
- The Acquirer has adequate resources and has made firm financial arrangements for financing the acquisition of the Equity Shares under the Offer, in terms of Regulation 25(1) of the SEBI (SAST) Regulations, 2011.

ISSUED BY MANAGER TO THE OFFER



CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

D-28, South Extension Part-1, New Delhi – 110049

Contact Person: Mr. Manoj Kumar/ Ms. Ruchika Sharma

Ph.: 91-11-40622228/248; **Fax:** 91-11-40622201

Email: manoj@indiacp.com/ruchika.sharma@indiacp.com

SEBI Regn. No: INM000011435

ON BEHALF OF ACQUIRER

Mr. Praveen Jaswantraai Jain

C-3/15, ASHOK VIHAR, PHASE II, NEW DELHI – 110052

Place: New Delhi

Date: October 14, 2015

